

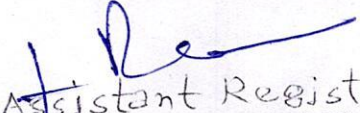
**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

CAUSE LIST OF  
THIRD MEMBER MATTERS,  
✓ PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS

FOR 26-FEBRUARY-2026 (THURSDAY)

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	255	KOL	2026	2023-2024	[A] MIRAJ DIGVIJAY SHAH	D	

  
Assistant Registrar  
25-Feb-2026